Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 05-09-2022 TO 09-09-2022

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	AD/51696/2019	F.O/50753/2022	30-08-2022	05-09-2022
2	AD/50482/2019	F.O/50754/2022	30-08-2022	05-09-2022
3	ST/51408/2017	F.O/50783/2022	01-09-2022	05-09-2022
4	C/51927/2021	F.O/50784/2022	01-09-2022	05-09-2022
5	AD/50017,50060,50134, 50271,50272,51491,51492, 51829,51830,51836,51877, 51878,51879,51880,51922, 51923,51924,51925,51926, 52072,52100,52101,52102, 52172,52174/2022	F.O/50756-50780/2022	30-08-2022	05-09-2022
6	C/51192-51193/2019 51309-51310/2019 52152-52153/2019	F.O/50797-50802/2022	05-09-2022	07-09-2022
7	ST/51332/2017	F.O/50803/2022	05-09-2022	07-09-2022
8	ST/50935/2021	F.O/50806/2022	05-09-2022	07-09-2022
9	C/52590/2019	F.O/50807/2022	05-09-2022	07-09-2022
10	ST/53481/2018	F.O/50809/2022	06-09-2022	07-09-2022
11	C/50500/2019	F.O/50810/2022	06-09-2022	07-09-2022
12	C/50831/2021	F.O/50811/2022	06-09-2022	07-09-2022
13	ST/50289/2016	F.O/50812/2022	06-09-2022	07-09-2022
		MISC ORDER NO.		
1	C/51773/2022	M.O/50466-50467/2022	01-09-2022	05-09-2022
2	ST/53724/2018	M.O/50470/2022	05-09-2022	07-09-2022
3	ST/60002/2016	M.O/50476/2022	06-09-2022	07-09-2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

12-9-22

DEPUTY REGISTRAR